

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 202
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt. Ltd. and Mehar Investment Pvt. Ltd.
.... Applicant/petitioner

Order under Rule 16(d) of NCLT Rules, 2016

Order delivered on 08.07.2021

CORAM:

**SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT**

PRESENT:

For the Applicant -
For the respondent -

ORDER

None present.

List on 13.07.2021.


**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

08.07.2021
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